

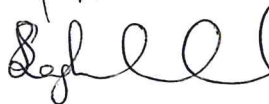


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

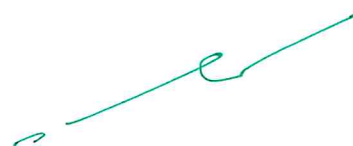
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 12/13	TP 44/16	For submitting arguments	397/ 398	Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	VAIBAV.M 9886311611	Petitioners	
2)	APURVA G.	Petitioners	
3)	Raghuram Cadambi	Respondent 2	

ORDER

Counsel for Petitioner is present. Counsel for Respondent 2 is also present. He requested time for making an attempt to settle the dispute. Time extended as a last chance. List it on 20.02.2018.


 Member (T)


 Member (J)